

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1348(KB)2019
IA(I.B.C)/68(KB)2022,
IA(I.B.C)/225(KB)2021,
IA(I.B.C)/227(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	METI FINANCE PRIVATE LIMITED VS CRYSTAL CABLE INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For R 4 & 5 in IA(I.B.C)/225(KB)2021
Mr. Avik Banerjee, Adv.]

Mr. Shaunak Mitra, Adv.] For the Respondent Nos. 1 & 2
Ms. Urmila Chakraborty, Adv.] in IA(I.B.C)/225(KB)2021 and
Mr. Aditya Kanodia, Adv.] IA(I.B.C)/227(KB)2021
Ms. Suparna Sardar, Adv.]

Mr. Yash Vardhan Deora, Adv.] For Respondent No. 3 in IA(I.B.C)/227(KB)2021

Mr. Kartik Gupta, Adv.] For the Respondent No. 8
Mr. Aditya Mittal, Adv.]
Mr. Anirudh Wadhwa, Adv.]

Mr. Rahul Parasrampurua, Adv.] For the Liquidator
Mr. Rohit Parasrampurua, PCA]
Mr. Varun Kothari, Adv.]
Mr. Anil Anchalia] Liq.-in-Person

ORDER

1. Ld. Sr. Counsel/Counsel/Authorised Representative appearing on behalf of the parties present.
2. **IA(I.B.C)/225(KB)2021 and IA(I.B.C)/227(KB)2021:**
 - a. List these matters for continuation of arguments on **31.07.2024 at 12:30 P.M.**

Ar.

3. List the main CP along with rest of the IA for further consideration on **31.07.2024** at **12:30 P.M.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)